

due to National Iranian Oil Company (NIOC). There was no interruption in crude oil imports from Iran.

**Settlement of GSPA without Government intervention**

2290. SHRI JAI PRAKASH NARAYAN SINGH:  
SHRI A. ELAVARASAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to answer to Unstarred Question No. 134 given in the Rajya Sabha on 22 November, 2011 and State :

(a) whether marketing margin as a result of Gas Sale and Purchase Agreement (GSPA) in case of Krishna Godavari (KG) D6 Gas entered between seller and buyer is mutually settled between the parties without Government intervention;

(b) whether this set of rule is being followed in the case of KG-D6 and have the consent of Government continuously for the past many years;

(c) if so, the details in this regard;

(d) whether Government has now changed its stand and has decided to place the matter of marketing margin before the Empowered Group of Ministers (EGoM); and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) The marketing margin in the case of KG D6 is being mutually settled between buyer and the seller.

(d) and (e) On the representation made by the Department of Fertilizers, the issue of marketing margin charged by Reliance Industries Ltd. (RIL) on KG D6 gas is proposed to be placed for consideration of the Empowered Group of Ministers (EGoM) as and when it meets.

**New oil refineries by HPCL and BPCL**

†2291. SHRI BALAVANT ALIAS BAL APTE:  
SHRI ANIL MADHAV DAVE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether HPCL and BPCL are planning to establish new oil refinery plants; and

(b) if so, the details thereof, State-wise?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Hindustan Petroleum Corporation Limited (HPCL) is setting up a 9 Million Metric Tonnes Per Annum (MMTPA) Refinery at Bathinda, Punjab, in Joint venture with Mittal Energy Investments Private Ltd. and has commissioned a study on pre project activities for a 9 MMTPA grassroot refinery at Ratnagiri District in the State of Maharashtra. Bharat Petroleum Corporation Limited (BPCL) has recently commissioned a 6 MMTPA Refinery at Bina, Madhya Pradesh on 20th May, 2011 in Joint Venture with Oman Oil Company, Oman.

#### Shortage of LPG distributors in Gujarat

2292. SHRIMATI SMRITI ZUBIN IRANI:

SHRI NATUJI HALAJI THAKOR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributors in Gujarat, district-wise;
- (b) whether it is a fact that there are less number of LPG distributors in the State as compared to other States;
- (c) the norms in practice to appoint LPG distributors in the country; and
- (d) whether Government proposes to appoint more distributors to meet the demand of people of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) As on 01.10.2011, Public Sector Oil Marketing Companies (OMCs) viz. IOCL, BPCL and HPCL are operating 558 LPG distributorships in the State of Gujarat. The district-wise details are given in Statement (See below).

(b) The existing LPG distributorships of OMCs in the State of Gujarat are sufficient to cater to the needs of the customers in the State.

(c) The locations for setting up of LPG distributorship are identified jointly by the OMCs, based on available refill sale potential, which can sustain operation of an LPG distributorship. The refill sale potential is based on several factors including population, population growth rate, economic prosperity of the location etc. Based on the population of town, the refill ceiling limit has been fixed as under:—

Type of market	Monthly refill ceiling
Town with < 10 lakh population	8000
Town with 10 to 20 lakh population	10000
Town with 20 to 40 lakh population	12000
Town with > 40 lakh population	15000